

F.No.D.19015/10/2011-Admn.II(LA)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
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New Delhi, the July, 2011

To

The Website of the Ministry of Law & Justice

Sub: Annual Maintenance Contract for Computers/UPS/Printers/Server/Peripherals of this Department for the year 2011-12 (w.e.f. 22.8.2011 to 21.8.2012)

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Sir,

This Department proposes to enter into Annual Maintenance Contract in respect of approximately 145 Computers/156 UPS/16 Laserjet Printers/180 Deskjet Printers/1 Server/Computer Peripherals for one year and invites fresh sealed quotations for the above job on the terms and conditions mentioned in the following paragraphs of this letter. In case you are interested in undertaking the work, you are requested to submit your quotations to the undersigned by name not later than 15.00 hrs on 10.8.2011 marked with "ANNUAL MAINTENANCE CONTRACT FOR COMPUTERS/UPS/PRINTERS/SERVER/PERIPHERALS"

2. The quotations will be opened at 3.30 PM on 12.8.2011 in Room No.433-'A' Wing, Shastri Bhawan, New Delhi. You may be present at that time, or else may depute one of your representatives to be present at that time.

3. The job will be entrusted to the successful tenderer under the terms and conditions mentioned below:

(a) The successful firms will be required to do the work for a **period of one year from the date of awarding contract**. This Ministry shall however reserve the right to terminate the contract at any time without assigning any reason.

(b) The job will be entrusted on the basis of all inclusive rate on "As is where is" on competitive rates basis.

(c) It may be specifically mentioned the rate of the items of work is as per the annexure enclosed. For the purpose, you are requested to examine the condition of all the equipment in question before tendering your rates.

